

Consumption Demand' set up by the Planning Commission. The norms indicated are : 2400 calories for rural areas and 2100 calories for urban areas. On this basis, and taking into account seed etc. requirement, the assessment of foodgrain requirement works out to 155 million tonnes in 1984-85.

(c) No studies have been carried out to assess the percentage population suffering from persistent hunger and mal-nutrition. However, estimates about people below the poverty line have been worked out. The minimum total expenditure level at which the recommended calorie consumption is attainable, is taken as the poverty line. The latest estimates indicate that in 1977-78, 50.8 per cent of the population in rural areas and 38.2 per cent in urban areas was below the poverty line.

Foreign Collaboration of Bharat Process and Chemical Engineers Limited

8975. SHRI K. MALLANNA : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that Centre has permitted Bharat Process and Chemical Engineers Ltd. to enter into a foreign collaboration in order to update the water treatment technology ; and

(b) if so, the details in this regard ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : (a) and (b). With approval of the Government, Bharat Process and Mechanical Engineers Limited, a public sector undertaking, have deputed to Europe a team for finalisation of the terms of foreign collaboration for manufacture of updated water treatment plant.

Companies registered under MRTTP Act

8976. SHRIMATI KISHORI SINHA : Will the Minister of INDUSTRY be pleased to state :

(a) the number of companies registered

under MRTTP Act and the number of licences held by them ;

(b) the number of licences against which no production has been reported during the preceding three years ;

(c) the number of licences against which less than 25 per cent production has been reported during the three preceding years ;

(d) the loss suffered owing to non or underutilisation of capacity ; and

(e) whether Government propose to revoke the licences for non-utilisation or gross underutilisation ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : (a) to (e). 1273, companies stood registered with the Department of Company Affairs under the provisions of MRTTP Act, 1969, as on 31.12.82. Information regarding number of licences held by each company/undertaking and the extent of under-utilisation of licensed capacity by each company/undertaking is not maintained centrally in the Secretariat for Industrial Approvals in the Ministry of Industry.

The licensed industrial undertakings are, however, required to be set up in accordance with the conditions in the relevant licences within the period as specified in each case. Monitoring Cells have been set up in each Ministry to review their progress and steps are taken by the administrative Ministries concerned to revoke licences where progress in implementation is not found satisfactory. As regards under-utilisation of licensed capacities, there is no provision in the Industries (Development and Regulation) Act 1951, to revoke such licences.

उत्तर प्रदेश के अस्पतालों में नाइट्रो-आक्साइड तथा आक्सीजन गैस की कमी

8977. प्रो० अजीत कुमार मेहता :
डा० सुब्रह्मण्यम स्वामी :
श्री रतनसिंह राजवा :

क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान इस समाचार की ओर दिलाया गया है कि उत्तर प्रदेश में अस्पतालों में नाइट्रो-आक्साइड तथा आक्सीजन गैस की कमी के कारण रोगियों के आपरेशन नहीं किये जा सके; और

(ख) यदि हां, तो उन गैसों की उपलब्धता के सम्बन्ध में ब्यौरा क्या है और कमी को पूरा करने के लिए क्या कदम उठाए गए हैं ?

उद्योग मंत्री (श्री नारायण दत्त तिवारी)

(क) और (ख) : 11-3-1983 से इंडियन आक्सीजन लिमिटेड, कानपुर में हड़ताल के कारण उत्तर प्रदेश के अस्पतालों में चिकित्सा गैसों की आपूर्ति स्थिति बिगड़ गई थी। हड़ताल अब समाप्त हो गई है और आपूर्ति स्थिति पुनः सामान्य बनाई जा रही है।

Production of Telecommunication Equipment

8978. SHRI AMAL DATTA : Will the PRIME MINISTER be pleased to state :

(a) what is the value and quantity of production of each of the following items per year ;

(i) UHF Radio Relay System

(ii) Microwave Communication Equipment ;

(iii) Ground Water logging equipment ;

(b) is the production of these items sufficient to meet the current needs including the expansion programme of the Telecommunication Department ; if not, how much of the requirement of the country can be manufactured inside the country ; and

(c) is it correct that the domestic model of UHF Radio Relay equipment is not being accepted by the Telecommunications Department and the same is being imported ?

THE DEPUTY MINISTER IN THE DEPARTMENTS OF ELECTRONICS (SHRI M.S. SANJEEVI RAO): (a) The approx. value and quantity of production in 1981-82 of the following equipment manufactured in the country are :

Approx. Value

Quantity

(i) UHF Radio Relay System

Rs. 3.6 crores

115 Terminals

(ii) Microwave Communication equipment

Rs. 10 crores

266 Trans-Receivers

(iii) Groundwater Logging Equipment (Year ending June 1982)

Rs. 0.75 crores

15 Nos.

(b) No, Sir. As for UHF Radio Relay Equipment, approximately 20% of the demand over the Sixth Plan is likely to be met from domestic supply. However, steps have been initiated to establish enough indigenous production capacity to meet almost the entire demand for the Seventh Plan as projected by the P and T Department.

tems, approximately 30% of the demand during the Sixth Plan is likely to be met through domestic supplies. As the existing production plans would be able to meet only 40% of the Seventh Plan demand as projected by the P and T Department, steps are being taken to establish additional capacity to bridge the gap maximally.

Regarding Microwave Radio Relay Sys-

(c) The performance of some domestic